


Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat Jammu

Tender Notice

In continuation to Tender Notice No. LD(LIB)3/Acctts dated 02-03-2012, the last date for receipt of Tenders invited by the said notice of 02-03-2012 for purchase of Law Books and Journals is hereby extended upto 2.00 P.M of 16-03-2012. Other terms and conditions shall remain the same. The Tenders received will be opened on the same day at 4.00 P.M.


13/3/12
Financial Advisor/CAO,
Department of L, J & P A

NO:- LD(Lib)3/Acctts

Dated: 13-03-2012.